

grant-in-aid schemes of the Ministry of Youth Affairs and Sports during 10 Plan namely, Promotion of Youth Activities and Training, Promotion of National Integration, Promotion of Adventure and Development and Empowerment of Adolescents. The funds allocated under these schemes for the years 2006-07 and 2007-08 and 2008-09 are as under :-

(Rupees in crores)

Name of Scheme	Funds allocated	
	2006-07	2007-08
Promotion of National Integration	10.00	13.00
Promotion of Adventure	3.50	4.00
Promotion of Youth Activities and Training	4.53	3.50
Development and Empowerment of Adolescent	5.70	11.00
Funds allocated for National Programme for Youth and Adolescents Development (NPYAD)		Rs. 34.70 crores during financial year 2008-09

(c) All India level Organizations recognized by the Ministry, State Governments, State Departments/Directorates for Youth Affairs/Youth Welfare and other District Level Offices in States, Panchayati Raj Institutions and Urban Local Bodies, Educational Institutions including Polytechnics and Non-government Organizations (NGOs) and Voluntary Agencies registered under the Societies Registration Act 1860 (or other appropriate State law), public trusts and non-profit making companies who have completed at least 3 years of registration on the date of application and has average annual programme expenditure of Rs. 5.00 lakh or more during the last 3 years are eligible for financial assistance under the scheme.

(d) The details of funds sanctioned to various NGOs, State-wise and NGO-wise for last three years from 2006-07 to 2008-09 are given at the Annexure [See Appendix 217 Annexure No. 22]

(e) No, Sir.

(f) Does not arise.

New National Sports Policy

3653. SHRI N.R. GOVINDRAJAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to formulate a new National Sports Policy;

(b) if so, the details thereof;

(c) whether it is a fact that Government has not consulted Indian Olympic Association (IOA) and National Sports Federation (NSF) while drafting the new National Sports Policy and they have rejected the revised draft of the new National Sports Policy; and

(d) the steps taken by Government to address the concerns of the IOA and NSF in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) to (d) The Government had earlier proposed to replace the existing National Sports Policy, but after going through consultations with the Indian Olympic Association (IOA), and recognized National Sports Federations, and taking into account the recent initiatives taken by the Government, for both broad-basing sports and promoting excellence in sports, it has been decided, to continue with the 2001 National Sports Policy.

Preparation for success in Commonwealth Games-2010

3654. SHRI N.R. GOVINDARAJAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the programmes/action plan formulated so far by Government for preparing the Indian team for success in the Commonwealth Games 2010;

(b) the name/title of the sporting event for which special attention has been given;

(c) whether India, style wrestling, Power Lifting, Kabaddi, Kho-Kho sports etc. have been included in the Commonwealth Games;

(d) if so, the details thereof; and

(e) the steps taken by Government for improving the level of performance of sports persons in the Commonwealth Games ?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATEEK PRAKASHBAPU PATIL) : (a) To improve the performance of the Indian contingent in the Commonwealth Games, 2010, a Scheme with allocation of Rs. 678.00 crore (2008-09 to 2010-11) is being implemented for providing training to elite sportspersons in all the disciplines of the Commonwealth games, 2010.

(b) The Scheme will cover all the sports disciplines included in the Commonwealth Games to be held at Delhi during 3rd to 14th October, 2010. These disciplines are Archery, Athletics, Aquatics, Badminton, Boxing (M), Cycling, Gymnastics, Hockey, Lawn Bowls, Netball (W), Rugby 7s(M), Shooting, Squash, Table Tennis, Tennis, Weightlifting, Wrestling Elite Athletes with Disability (Athletics, Powerlifting, and Swimming).

(c) No, Sir.

(d) Does not arise.

(e) Support as per the provisions of the Scheme for Preparation of Indian Team for Commonwealth Games, 2010 is being provided to the sportspersons for improving their performance.